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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 711/2022

SUN PHARMA LABORATORIES LIMITED Plaintiff

Through: Mr. Rohit Pradhan, Advocate.

versus

GLENMARK PHARMACEUTICALS LIMITED Defendant

Through: Ms. Deepika Pokharia, Advocate.

CORAM: HON'BLE MR. JUSTICE SANJEEV NARULA

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<u>ORDER</u> 21.03.2024

1. The parties are directed to file additional joint schedule of documents within a period of three weeks from today.

2. List before the Joint Registrar for completion of admission/ denial of documents and for marking of exhibits on 3rd May, 2024.

3. The matter be placed before the Court thereafter.

SANJEEV NARULA, J

MARCH 21, 2024 as

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